

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/297(KB)2022
IA(I.B.C)/1214(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	YES BANK LIMITED VS BALKRISHNADAS MUNDRA
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

For RP

Mr. Siddhanth Makkar- Adv.

ORDER

1. Ld. Counsel for the RP present.
2. IRP has been appointed in the matter vide order dated 14.05.2024 and same has been challenged before Hon'ble NCLAT. Meanwhile, let the report be shared with the Personal Guarantor if not already done , to file objection, if any, within 10 days, failing which the matter will be heard on its merit.
3. Post this matter on **24.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**